

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 10<sup>th</sup> MAY, 2024, 10:30 A.M.**

**CP /3/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Shri Tilak Thapa Vs M/s KB Center Pvt. Ltd. 2. Bijay Kumar Shah, 3. ROC, NER & 4. UCO Bank, Dibrugarh Branch
Under Section	U/s 271 (e) of Companies Act, 2013

For Petitioner (s) : Mr. S. Rabha , Adv.

For Respondent (s) : Mr. M. Sharma, Adv. R-4

**ORDER**

Ld. Counsel Mr. Mukesh Sharma appears through VC for R-4 and states that they have no objection because the charges have already been satisfied and the required no dues certificate has been produced to the Petitioner.

**Reserve for Order.**

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**